

(c) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c). According to the Government of Punjab, the house of Shaheed Bhagat Singh in Khatkarkalan village in district Jalandhar (Punjab) has been formally taken over by the State Government about a year back from the relatives of Shaheed Bhagat Singh. It is reported to have been fully repaired, renovated and conserved from the archaeological point of view, by the State Government.

Government Expenditure on Medical Graduates and Post-Graduates

*771. SHRI N. DENNIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of medical graduates and Post-graduates in medicine who pass out every year State-wise; and

(b) the expenditure met by Government on the Medical education of each such student?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) A statement showing the total number of medical graduates who passed out every year for the years 1982-83, 1983-84, and 1984-85 and the number of post-graduates in medicine who passed out in the year 1984-85 is given below.

(b) According to a study conducted by the National Institute of Health and Family Welfare in Maulana Azad Medical College and Associated LNJP Hospital, New Delhi during the period 1978 -- 1983, the average recurring cost of training an MBBS doctor was Rs. 77,498/- and the average recurring cost of training a post-graduate doctor was Rs. 25,261/- excluding capital cost of setting up of the medical college and hospital.

STATEMENT

State-wise figures of the total number of medical graduates passing out of medical colleges every year during 1982-83, 1983-84 and 1984-85 and the total number of post-graduates passing out during the year 1984-85 are as follows:

Name of the State	Graduates			Post Graduates
	1982-83	1983-84	1984-85	1984-85
1	2	3	4	5
1. Andhra Pradesh	1186	1112	606	363
2. Assam	456	313	361	102
3. Bihar	794	392	348	143
4. Gujarat	748	906	942	397
5. Haryana	104	137	137	58
6. Himachal Pradesh	54	59	58	-
7. Jammu & Kashmir	233	176	124	-
8. Karnataka	865	855	610	472
9. Kerala	384	588	659	82
10. Madhya Pradesh	687	652	750	219
11. Manipur	30	NA	64	-
12. Maharashtra	1809	1439	973	660
13. Orissa	345	207	239	57
14. Punjab	397	403	368	294
15. Rajasthan	529	529	212	260

	1	2	3	4	5
16. Tamil Nadu		935	763	1148	664
17. Uttar Pradesh		738	814	611	495
18. West Bengal		1115	624	776	53
19. Delhi		456	446	307	229
20. Goa, Daman & Diu		57	52	69	23
21. Pondicherry		70	44	43	25
Total		10992	10511	9405	4596

Shifting of Eastern Railway Headquarters

*772. SHRI SALAHUDDIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for shifting the headquarter of Eastern Railway from Calcutta to Patna; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

March of Desert towards India

*773. SHRI S. M. GURADDI:
DR. B.I. SHAILESH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the desert is marching towards India due to the repeated failure of monsoon and indiscriminate deforestation;

(b) if so, the steps contemplated to check it; and

(c) whether the views of experts in this regard have also been taken into consideration?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) No, Sir. The studies made by the Central Arid Zone Re-

search Institute reveal that the area of the desert in India is stationary.

(b) A number of measures are being taken for desertification control such as afforestation, pasture development, shelter belts, sand-dune stabilisation and water conservation under the Desert Development Programme, Drought Prone Area Programme, Integrated Rural Development Programme, National Rural Employment Programme and the programmes of the National Wastelands Development Board.

(c) Yes, Sir.

Pressure on Railways due to LTC Facility to Government Employees

*774. SHRI LAKSHMAN MALLICK: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry of Railways have approached the Ministries of Finance and Home Affairs to consider the question of paying a fixed amount to Government employees in lieu of Leave Travel Concession facility so as to ease pressure on the Railways;

(b) if so, the details of the proposal submitted in this regard; and

(c) the response of the Ministries of Finance and Home Affairs respectively to the said proposal?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.